

Information and Communication Technology (ICT) @Schools scheme under the centrally sponsored scheme Rashtriya Madhyamika Shiksha Abhiyan (RMSA) for Government and Government-aided schools in the country to impart computer/Information Technology (IT) based education for the students at secondary and higher secondary levels. Further, under the ICT @ Schools scheme, financial support is given for setting up of ICT labs including internet/broadband connectivity.

(b) to (d) Information is being collected and will be laid on the Table of the House.

4G Services by BSNL

59. SHRI C.P. NARAYANAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether 4G spectrum has been made available to BSNL by the authorities;
- (b) if so, whether 4G connections are given by BSNL, Kerala;
- (c) if not, the reasons therefor; and

(d) whether BSNL is considered only as one of the network providers and not eligible for special consideration as a Government institution?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) to (c) At present, BSNL has spectrum in 800 MHz, 900 MHz, 2100 MHz and 2500 MHz bands in various Licence Service Areas (LSAs). BSNL has liberalized spectrum in 2100 MHz and 2500 MHz which can be deployed for any technology based on standards approved by International Telecommunications Union (ITU). At present BSNL has not given any 4G services in Kerala.

(d) BSNL is one of the licensee for providing mobile telecom services. The licence terms and conditions for all the licensees are same.

Unclaimed Amount in Indira Vikas Patra

60. SHRI T. RATHINAVEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that nearly 16 years after the small savings scheme, Indira Vikas Patra, was discontinued over ₹ 900 crore is lying unclaimed with Government as outstanding amount, if so, the details thereof; and

(b) the steps taken by Government to disburse the abovesaid unclaimed money or the decision taken by it to utilize it?